

Roc.No.23991-K/2020/C3



MOST URGENT

CIRCULAR

Sub: Courts - Saturdays declared as working days for the Offices of the Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry – Stands deferred – Orders issued.

Ref: High Court's Circular in Roc.No.23991-K/2020/C3, dated 02.06.2020

It is notified that the working of the Offices of the Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry on all Saturdays, except those Saturdays declared as Public Holidays and 2nd and 4th Saturdays of the month, ordered vide High Court's Circular in the reference cited, stands deferred and remain in abeyance until further orders.

**HIGH COURT, MADRAS
DATED : 05-06-2020**

**Sd/- C.KUMARAPPAN,
REGISTRAR GENERAL**

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench.
03. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai
04. All the Officers, High Court, Madras and Madurai Bench.
05. All Heads of Sections, High Court Madras and Madurai Bench.

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|---|--|-------------------------------|
| 06. All the Principal District Judges/District Judges | | |
| 07. The Principal Judge, City Civil Court, Chennai | | [with a direction to |
| 08. The Chief Judge, Court of Small Causes, Chennai | | communicate to all Officers |
| 09. The Chief Metropolitan Magistrate, Egmore, Chennai | | and staff members functioning |
| 10. All the Chief Judicial Magistrates. | | in their respective District/ |
| 11. The Administrator General and Official Trustee, Chennai | | Unit] |
| 12. The Chief Judge, Puducherry. | | |
| 13. The Chief Judicial Magistrate, Puducherry. | | |
| 14. The Member Secretary, Pondicherry Legal Services Authority, Pondicherry | | |
| 15. The Member Secretary, Tamil Nadu State Legal Services Authority Chennai | | |
| 16. The Record Keeper, A.D. Records, High Court, Madras. | | |

Copy to :

01. The Accountant General, Anna Salai, Chennai- 18.
02. The Pay and Accounts Officer, High Court Campus, Madras.
03. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court, Madurai.
04. The Chairman, Federation of District and Subordinate Courts Bar Associations of Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.
05. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.
06. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
07. The Press Reporters, High Court, Madras.
08. The Director, All India Radio, Chennai-4 (News Division).

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